

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 56/59/NCLT/AHM/2016 (New)
Co. Appeal. No. 5/59/CLB/MB/2014 (Old)**

Coram:

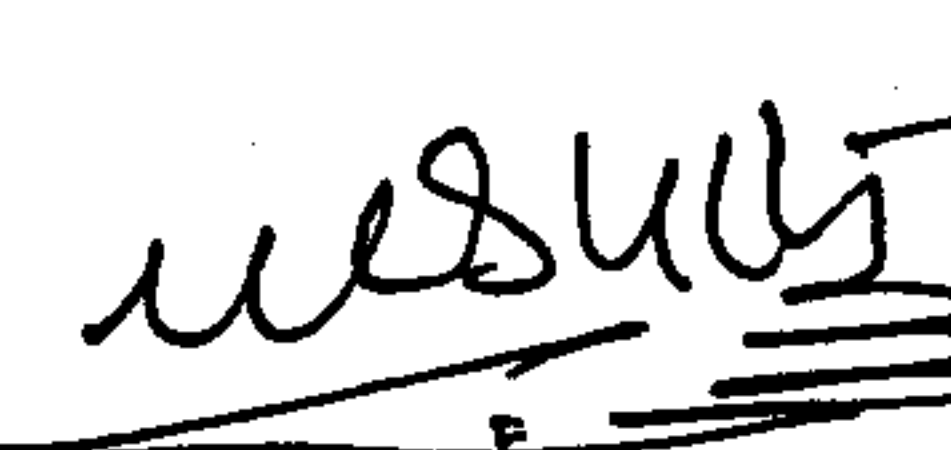

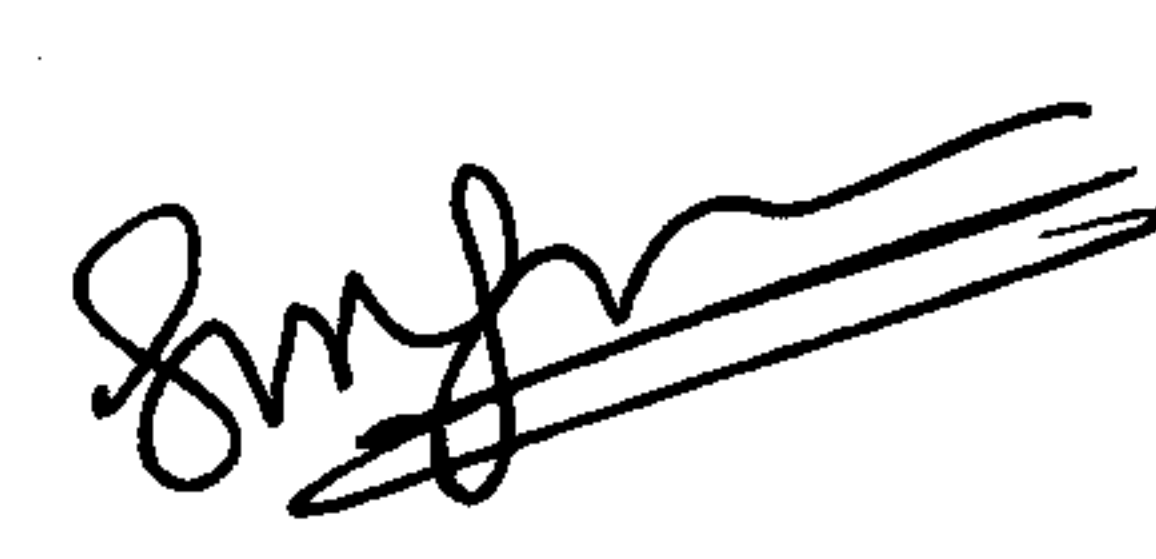
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017**

Name of the Company: National Multi Commodity Exchange of India Ltd.
V/s.
Neptune Overseas Ltd. & Ors.

Section of the Companies Act: Section 59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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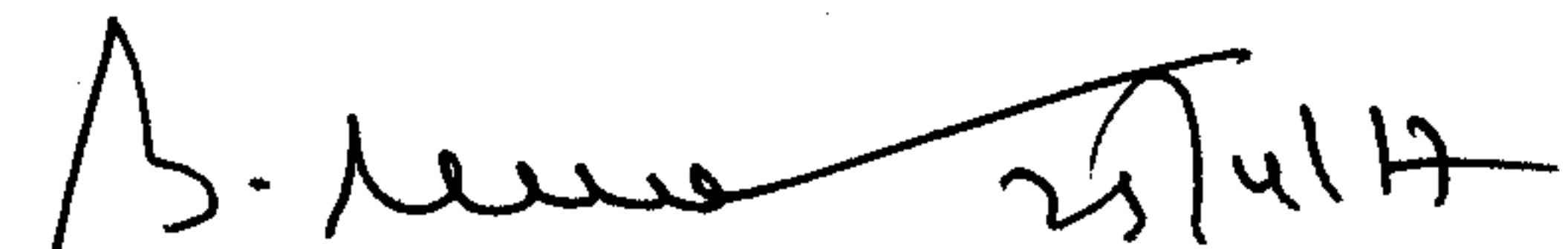
1.	KAILASH GUPTA	DIRECTOR	Neptune Overseas and Ors.	
2.	HITESH BUCH	PCS	for R-1, 3 & 5	
3.	SPARSH MAHESH GUPTA	on behalf of PCS MC GUPTA	NMCE	

ORDER

Learned PCS Mr. Sparsh Gupta i/b M C Gupta present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondents no. 1, 3 and 5.

It is stated that the matter is pending before Hon'ble Supreme Court of India.

List the matter on 28.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of April, 2017.